- (ii) G.S.R. No. 940(E), dated the 7th December, 1990, approving the New Mangalore Port Trust Employees' (Recruitment, Seniority and Promotion) Third Amendment Regulations 1990.
- (iii) G.S.R. No. 945(E), dated the 21st January, 1990, approving the Jawaharlal Nehru Port Trust Employees (Welfare Fund) Regulations, 1990.
- (iv) G.S.R. No. 39(E)', dated the 21st January, 1991, approving the Calcutta Port Trust Pensioners Payment of Arrears of Pension (Nomination) Regulations, 1991.
- (v) G.S.R. No. 61(E), dated the 8th February, 1991, approving the amendments to the Bombay Port Trust Docks Bye-Laws. [Placed in Library See No. LT 2218/91.[

THE DEPUTY CHAIRMAN IN THE CHAIR)

Notification of the Ministry of Environment and Forests

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWA-MY): On behalf of,

SHRIMATI MANEKA GANDHI: I lay on the Table, under section 26 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. No. 936(E), dated the 7th December, 1990 amending Notification S.O. No. 728(E), dated the 21st July. 1987. [Placed in Library. See No. LT 2236/91.]

Report and Accounts (1989-90) of the Centre for Development of Telematics New Delhi and related papers.

THE MINISTER, OF STATE OF THE MINISTRY OF COMMUNICATIONS (DR. SANJAY SINGH): I lay on the Table a copy (in English and Hindi) of the Annual Report and Accounts of the Centre for Development of Telematics New Delhi, for

the year 1989-90 together with the Auditors' Report on the Accounts. [Placed in Library. *See* No. LT 2224/91.]

LEAVE OF ABSENCE

SHRI V. GOPALSAMY (Tamil Nadu): Madam...

THE DEPUTY CHAIRMAN: Just a minute. Let me make an announcement about Shri R. K. Narayan. Then you can raise whatever you want.

- I have to inform Members that the Chairman has received a letter from Shri R. K. Narayan stating that he is still not in a fit condition to travel. He has, therefore, requested for grant of leave of absence from all sittings of the House . . . (Interruptions)... during the current session.
- Is it the pleasure of the House that permission be granted to Shri R. K. Narayan for remaining absent from all meetings... (*Interruptions*)... of the House during the current Session?

(No hon. Member dissented)

THE DEPUTY CHAIRMAN: Have you? Okay. Permission is ... (*Interruptions*)

SHRI SUKOMAL SEN (West Bengal): Has the motion been carried. Is there any quorum in the House?

SHRI V. GOPALSAMY: There is no quorum, Madam, in the House.

THE DEPUTY CHAIRMAN: Let me count.

SHRI GURUDAS DAS GUPTA (West Bengal): It is useless to continue this Session in Rajya Sabha because the Government. . . (Interruptions) ...

THE DEPUTY CHAIRMAN: We will ring the quorum bell. If the quorum is there, then we will do it.

SHRI V. GOPALSAMY; Where is the Government, Madam?